

2 OA 905/06

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Draft of 17.1.07

ORDER DATED: ~~12-08-2009~~

CORAM:

HON'BLE MR. JUSTICE K. THAKKAPPAN... MEMBER(A)

AND

HON'BLE MR. C. R. MOHAPATRA... MEMBER(A)

Copy of Order

with notice may be sent to all respondents by regd. post / A.D.

Heard Mr. U.B. Mohapatra, Id. Senior standing counsel and learned counsel for the Applicant Mr. D.P. Dholamanta.

D
24.1.07

S. 24/1/07

It is reported by the Id. counsel for the Applicant that the grievance of the Applicant has already been met by the Department, it has also brought clarified from the counter filed by Respondents. In view of the above there remains nothing further remains for adjudication in this OA. Hence this OA is dismissed for becoming infructuous.

1. Appearance memo filed.
2. Counter not filed.

Delegat

15.4.08

Registrar

Order dated - 16/04/2007.

Counsel for both sides are absent on call. Notices were issued to the respondents on 24.01.07. Despite passing of more than one year time, no counter has been filed till today. No further time can be allowed. Pleadings are deemed to be completed in terms of Rule 91 of CAT Rules of 1993. Put up before the Bench for final hearing.

Member (A)

Member (J)

Registrar

For hearing.

Delegat

11.8.09

Bench